



**Government of Jammu and Kashmir
Department of Forest, Environment & Ecology
Civil Secretariat, Jammu.**

Notification,

Jammu, the 26th of March, 2019

SRO 232-In exercise of the powers conferred by rule 5 of the Jammu and Kashmir Compensatory Afforestation Fund Rules, 2018, issued vide notification SRO 628 dated 24th of December, 2018, the State Government hereby constitute a State Authority to be called the "Jammu and Kashmir State Compensatory Afforestation Fund Management and Planning Authority (CAMPA)", with effect from the date of issuance of this notification.

By Order of the Government of Jammu and Kashmir

Sd/-

(Manoj Kumar Dwivedi) IAS
Commissioner/Secretary to Government
Forest, Ecology & Environment Department
Dated: - 26-03-2019

No:-FST/land/84/2018-II

Copy to the:-

01. Principal Secretary to Hon'ble Governor, J&K.
02. Principal Secretary to Government, Finance Department.
03. Principal Secretary to Government, Planning, Development and Monitoring Department.
04. Principal Chief Conservator of Forests, J&K.
05. Chief Wildlife Warden, J&K.
06. All Head of Departments Forest Department.
07. General Manager Government Press, Jammu/Srinagar
08. O.S.D. to Hon'ble Advisor (K).
09. Pr. Pvt. Secretary to Chief Secretary.
10. Pvt. Secy. to Commissioner/Secretary to Government, Forest, Environment & Ecology Department.
11. Pvt. Secy. to Secretary (Technical), Forest, Environment & Ecology Department.
12. Order file.

(Umesh Sharma)

Under Secretary to Government,
Forest, Environment & Ecology Department